

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00004/2018

(in OA 202/223/2017)

Gwalior, this Wednesday, the 06th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Naveen Joshi, S/o Late Shri Vidhyadhar Joshi, Age – 37 years,
Occupation – Unemployed, R/o Angre Ka Bazar, Infront of
Shambhaji Colony, Lala Ka Bazar, Lashkar, Gwalior (M.P.) 474001
-Petitioner

(By Advocate – Shri M.K. Sharma)

V e r s u s

1. Shri Anupam Shrivastava, The Managing Director, BSNL, New Delhi, for the Union of India, Bharat Sanchar Bhawan (BSNL Ltd.) Harish Chandra Mathur Lane, Janpath, New Delhi – 110001.
2. Shri G.S. Pandey, The Chief General Manager, M.P. Telecom Circle, BSNL, Ltd. Hoshangabad Road, Bhopal (MP) – 462015.
3. Shri M.S. Dhakad, The General Manager, Gwalior Circle, BSNL, Sanchar Bhawan City Centre, Gwalior (M.P.) – 474011.
4. Shri Virendra Singh Kushwah, The SDO Phones BSNL, Telephone Exchange BSNL, District Datia M.P – 475661

-Respondents

(By Advocate – Shri Rajendra Bhargava)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the petitioner seeks to withdraw this Contempt Petition.

Accordingly, CCP is dismissed as withdrawn. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member